: Office - 0651-2481449 Fax No. - 0651 - 2481116

From:

Jitendra Prasad Singh,

Registrar (Administration),

High Court of Jharkhand

Ranchi

File No. XXII(6)/	1/2018-19/Apptt
Letter No	/Apptt
Dated:	. ,

To,

- 1. Sri Janardan Singh, District & Addl. Sessions Judge, Bokaro,
- 2. Sri Uttam Anand, District & Addl. Sessions Judge, Bokaro (Bermo at Tenughat),
- 3. Sri Dinesh Rai, District & Addl. Sessions Judge-cum- Spl. Judge, A.C.B., Chaibasa,
- 4. Sri Srish Dutta Tripathi, District & Addl. Sessions Judge, Chatra,
- 5. Sri Pankaj Kumar no. II, District & Addl. Sessions Judge, Palamau at Daltonganj,
- 6. Md. Nasiruddin, District & Addl. Sessions Judge, Deoghar,
- 7. Sri Syed Saleem Fatmi, District & Addl. Sessions Judge, Dhanbad,
- 8. Sri Kamal Nayan Pandey, District & Addl. Sessions Judge, Dumka,
- 9. Sri Manoj Chandra Jha, District & Addl. Sessions Judge, Garhwa,
- 10. Sri Vinod Kumar Singh, District & Addl. Sessions Judge, Giridih,
- 11. Sri Sanjay Kumar Upadhyay, District & Addl. Sessions Judge, Godda,
- 12. Sri Surya Bhushan Ojha, District & Addl. Sessions Judge, Gumla,
- 13. Sri Ashok Kumar No. II, District & Addl. Sessions Judge-cum-P.O. MVACT, Hazaribagh,
- 14. Sri Kamal Kumar Srivastava, District & Addl. Sessions Judge, Jamtara,
- 15. Sri Radha Krishan, District & Addl. Sessions Judge, Jamshedpur,
- 16. Sri Ram Bachan Singh, District & Addl. Sessions Judge, Jamshedpur (Ghatshila),
- 17. Sri Rama Shanker Singh, District & Addl. Sessions Judge, Koderma,
- 18. Sri Rajesh Kumar no. I, District & Addl. Sessions Judge, Khunti,
- 19. Sri Rasikesh Kumar, District & Addl. Sessions Judge, Latehar,
- 20. Sri Gopal Pandey, District & Addl. Sessions Judge, Lohardaga,
- 21. Sri Ramesh Kumar Srivastava, District & Addl. Sessions Judge, Pakur,
- 22. Sri Om Prakash, District & Addl. Sessions Judge, Ramgarh,
- 23. Sri Vishwa Nath Shukla, Addl. Judicial Commissioner-cum-P.O. MVACT, Ranchi,
- 24. Sri Kamlesh Kumar Shukla, District & Addl. Sessions Judge, Sahebganj,
- 25. Sri Rajiv Ranjan, District & Addl. Sessions Judge, Sahebganj (Rajmahal),
- 26. Sri Ashish Saxena, District & Addl. Sessions Judge, Seraikela,
- 27. Sri Niraj Kumar Srivastav, District & Addl. Sessions Judge, Simdega,

Sub: - Nomination for attending the Refresher Training Course (R-5) scheduled to be held on **05**th May, **2018** at Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the Refresher Training Course (R-5) on "Tools and Techniques to expedite MACT cases" on 05<sup>th</sup> May, 2018 at Judicial Academy Jharkhand, Ranchi with a direction to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 05.05.2018 at 9:30 AM in proper dress.

Accordingly, you are accorded necessary permission for attending the aforesaid course.

I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 04<sup>th</sup> May, 2018 till the evening of 05<sup>th</sup> May, 2018.

Yours faithfully, **Sd/-** J.P. Singh Registrar (Administration) Memo No. <u>1983</u> /Apptt.

Copy forwarded to all the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 1053/JAJ dated 17.04.2018 / the C.P.C., e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.

Registrar (Administration)